
Fwd: Fw: Consultation Paper on Issue related to amendments to interconnection regulation applicable for DAS

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From: **TRAI CABLE** <traicable@yahoo.co.in>

Date: Tue, Jan 15, 2013 at 4:18 PM

Subject: Fw: Consultation Paper on Issue related to amendments to interconnection regulation applicable for DAS

To: gauriskesari@gmail.com

--- On Fri, 11/1/13, Rajiv Sethi <den_adn2011@yahoo.in> wrote:

From: Rajiv Sethi <den_adn2011@yahoo.in>

Subject: Consultation Paper on Issue related to amendments to interconnection regulation applicable for DAS

To: "traicable@yahoo.co.in" <traicable@yahoo.co.in>, "advbcs@traigov.in" <advbcs@traigov.in>

Date: Friday, 11 January, 2013, 3:18 PM

Kind Attn: Mr. Wasi Ahmad
Advisor (B&CS),
Telecom Regulatory Authority of India,
Mahanagar Doorsanchar Bhawan,
Jawahar Lal Nehru Marg,
New Delhi - 110002.

Dear Sir,

Please find our organization view on refer consultation paper no. 18/2012 dated 20th December 2012.

Consultation Paper on issue related to amendments to interconnection regulation applicable for Digital Addressable Cable TV systems & Tariff Order applicable for Addressable System

A. Issue related to amendment to the Interconnection Regulation

applicable for Digital Addressable Cable TV system

Carriage Fee

1. Answer is "No"

2. Reason:

Multi System Operator who seek signal from broadcaster for distribution platform can demand the Carriage fee from the broadcaster. This relate to the fact the there is a cost of carrying signal on the distribution platform and carriage fee is a instrument to keep the subscribers prices lower by substituting the revenue for MSOs.

All broadcaster pay for transponders cost to satellite owners (which is a instrument in delivery system for channels to MSOs and is not regulated by govt.) why then broadcaster should not pay ground distribution cost to a MSOs as carriage fee.

Minimum Channel carrying capacity of 500 channels for MSOs

3. "NO"

4. Market forces will decide the number of channels

Placement Fee

5. There is no need to regulate the placement fee.

Reason:

- a. Demand and supply will balance placement fee in the market by it's self.
- b. Only few channels have demand for specific placements as it suit their business model.
- c. All avenue of revenue should be exploited to keep the cost of Digital Cable TV low for subscribers.
- d. Further placement can be compared like show windows in general stores which is a standard practice in any business.

Thanking You,

Rajiv Sethi

Director

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